

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 427

IA/2420/ND/2021 IN IB/402A/ND/2018

IN THE MATTER OF:

Avneet Goyal Prop. M/s R.B Enterprises	...	Applicant
Versus		
M/s Ganaya Commodities Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 25.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the Nishi Exports	:	Adv. Hina Shaheen

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **16.05.2024**.

Sd/-
(Court Officer)